

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/47(66)/2017
NAME OF THE PETITIONER(S) : ADIYAMAN TEXTILES LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 66

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. SARAVANAN	Counsel or Petitioner		[Signature]
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ORDER

Counsel for the applicant present and submitted his arguments. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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